

against this to the U.S. Government. Is he within his rights?

**Shri Krishna Menon:** I do not know what the question is.

**Mr. Speaker:** Whether the U.S. Ambassador here lodged a protest and whether he is within his rights to behave in that manner?

**Shri Krishna Menon:** I have not received any protest.

**Shri S. M. Banerjee:** It has appeared in the papers.

**Mr. Speaker:** Whatever appears in the newspapers is not always correct.

**Shri D. C. Sharma:** Is it not a fact that the Ministry has under contemplation a project to manufacture its own helicopters? May I know what has happened to that?

**Shri Krishna Menon:** Helicopters are under manufacture. They take some time.

**Mr. Speaker:** Next question.

#### Anti-Indian Activities Inside Indo-Tibetan Border areas

\*1090. **Shri Maheswar Naik:** Will the Minister of Home Affairs be pleased to state:

(a) whether attention of Government of India has been drawn to a recent statement of the Chief Minister, U.P., to the effect that fifth column anti-Indian activities have of late been on the increase inside Indo-Tibetan border areas; and

(b) if so, what effective steps are proposed to be taken to stop such activities?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a). No such statement has been made by the Chief Minister of Uttar Pradesh recently.

(b). Does not arise.

**Shri Maheswar Naik:** May I know whether the Government of India is

aware that such activities are going on in the border areas?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** If it is about U.P., it has definitely gone down and it is now much reduced.

**Shri Maheswar Naik:** May I know whether the Government are aware that such foreign nationals are penetrating into the border areas as news hawkers and petty traders in order to alienate the border inhabitants against India? Is it a fact?

**Shri Lal Bahadur Shastri:** The reports we have received from the U.P. Government clearly indicates that they are very vigilant and watchful. They are quite satisfied with the present situation as it exists there.

श्री भक्त दर्शन : श्रीमन्, ज्ञाना फौजदारी कानून का संशोधन हुए कुछ समय हो गया है, ता मैं यह जानना चाहता हूँ कि उस के अन्तर्गत इन सीमावर्ती क्षेत्रों में कोई कार्यवाही कां गई है या किमी के खिलाफ कोई मुकद्दमा अब तक चलाया गया है ?

श्री लाल बहादुर शास्त्री : जी नहीं ।

**Shri P. K. Deo:** May I know if any political party in this country is associated with this anti-Indian activity inside our border?

**Shri Lal Bahadur Shastri:** The hon. Member perhaps knows the answer himself.

**Shri P. K. Deo:** We do not know. We want to know if any political party is associated with any such activity.

**Mr. Speaker:** Next question.

#### Gold in Salem

\*1091. **Shri Rajaram:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any geological survey has been undertaken in south of

Salem in Madras State with a view to discovering possibilities of gold; and

(b) if so, the result thereof?

**The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah):** (a). Systematic geological mapping and preliminary mineral assessment including gold of the area was completed during 1943-47.

(b). In the area south of Salem, no occurrence of gold has been recorded by the Geological Survey of India.

**Shri Rajaram:** May I know whether any information has been received from the State Government or the local authorities about gold deposits in Rasipuram, south of Salem, and if so, what action is going to be taken by Government?

**Shri Thimmaiah:** Yes, the Department of Industries, Government of Madras, has addressed a letter to the Director, Geological Survey of India requesting the inclusion of the Rasipuram area under the geo-physical survey. But the Government of India feel that as per the data available with them, it is not possible to give a priority to this area, and if there is sufficient occurrence of gold reported by the Government of Madras, then it will be taken up for further consideration.

#### Implementation of Untouchability (Offences) Act

\*1092. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government regularly calls for reports from State Governments regarding action taken by them towards the implementation of the Untouchability (Offences) Act;

(b) if so, at what intervals; and

(c) the progress achieved by each State in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) & (b). All the State Governments and Administrations have been requested

to furnish quarterly reports in regard to the action taken under the provisions of the Untouchability (Offences) Act, 1955.

(c) In all the States extensive publicity has been given to the provisions of this Act and committees have been appointed at district headquarters in order to ensure its proper and prompt implementation.

**Shri Hari Vishnu Kamath:** On the basis of the latest reports received from the various States and Union Territories, is the hon. Minister in a position to tell the House which State has gone farthest in this matter and which State is lagging most behind?

**Shri Datar:** I have got the figures here in regard to the different States. I find that the largest number of prosecutions is in the States of Gujarat, Madras, Maharashtra, Madhya Pradesh and Rajasthan.

**श्री बड़े :** क्या यह सच है कि मध्य प्रदेश में जो अनटचेबिल्टी ऑफेंस ऐक्ट है वह उन हरिजनों पर जो कि कोर्ट में जय भीम कहते हैं यानी डाक्टर अम्बेदकर के गिण्ट होने हैं उन पर यह अनटचेबिल्टी ऑफेंस ऐक्ट लागू नहीं होता है ?

**Shri Datar:** I have not been able to follow the question.

**श्री बड़े :** वह हरिजन जो डाक्टर अम्बेदकर के गिण्ट बन गये हैं उन पर यह अनटचेबिल्टी ऑफेंस ऐक्ट लागू होता है या नहीं और क्या इस बारे में मध्य प्रदेश सरकार को कोई डाइरेक्टिव ईश्यू किया गया है ?

**गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) :** अब डाक्टर अम्बेदकर के गिण्ट बन जाने से तो कोई खास निर्णय में तबदीली नहीं होती है लेकिन वह अगर अपना धर्म बदल ले तब फिर प्रश्न जरूर उठता है क्योंकि धर्म बदलने पर उनको फिर शैड्युल्ड